

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.607
(IB)-13(PB)/2022
IA-2381/2022

IN THE MATTER OF:
HDFC Bank Ltd.

...PETITIONER

Vs

Shachi Jain

...RESPONDENT

Section
U/s 95 (1) of (IBC)

Order delivered on 26.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

:Adv. Akshay Goel and Adv. Harsh
Jadon

For the RP

:Ms. Shweta Saini, Advocate

For the Respondent

:Adv. Mansumeyer Singh, Adv. Shravan
Chandrashekar.

ORDER

IA/2381/2022

Pleadings are complete. List the matter for arguments on **04.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)